

(b) whether the profit of NBS has been bagged by fertilizer companies and not farmers;

(c) if so, the details thereof and the reasons for the same;

(d) whether the Government would review its policy which benefits the fertilizer companies; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) No subsidy on mixed fertilizers is provided by Government directly. However, manufacturers of mixture fertilizers are eligible to source subsidized Phosphatic and Potassic (P and K) fertilizers from the manufacturer/importers after their receipt in the districts as inputs for manufacturing mixture fertilizers for agricultural purpose. The respective State Governments monitor the activities of manufacturers of mixture fertilizers.

(b) and (c) No, Sir. Under the Nutrient Based Subsidy (NBS) Policy for Phosphatic and Potassic (P and K) fertilizers, being implemented *w.e.f.* 1.4.2010, the Government provides a fixed amount of subsidy, decided on annual basis, on each grade of subsidized P and K fertilizers depending upon their nutrient content. The fertilizer companies have been allowed to fix Maximum Retail Prices (MRPs) of P and K fertilizers at reasonable level. For these fertilizers, the farmers are paying much less than the delivered cost. The amount of applicable subsidy is printed alongwith the MRP of the subsidized fertilizers on each bag sold in the market.

(d) and (e) At present, there is no proposal to review NBS Policy.

**Implementation of new pricing policy for urea sector**

1595. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI MANSUKH L. MANDAVIYA:

SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the reasons for not implementing new Pricing Policy for urea sector beyond NPS-III;

(b) whether Government is aware of the fact that due to delay in implementation of new Pricing Policy for urea sector, many urea manufacturing units are suffering from operational losses; and

(c) by when Government intends to implement the new Pricing Policy for Urea sector along with specific time-limit?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) The matter of formulation of policy for the existing urea units beyond stage-III of New Pricing Scheme (NPS) is under consideration of Group of Ministers constituted to review the fertilizer policy, the meeting of which was held on 5th June, 2013 and during the meeting, it was decided that further deliberation on the issues are required before formulation of policy for existing urea units beyond stage-III of New Pricing Scheme.

#### **Rolling out new cyber security architecture**

1596. SHRI SABIR ALI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is rolling out a new cyber security architecture at a time when it turns out that India is among top five countries whose data has been compromised by USA's NSA surveillance system;

(b) if so, the details in this regard; and

(c) whether it is a fact that India is lagging behind China in implementing IPv6 Internet Protocol which is not only more secure but also makes it easier to hide certain important information and if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) Government has recently approved a Framework for Enhancing Cyber Security,